

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

State Vs. Yogesh @ Vedpal
FIR No. 263/19
PS. : Mundka

Hearing took place through CISCO Web Ex.

14.07.2020

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State.
Mr. Mahesh Sharma, Ld. Counsel for the accused/applicant.
Ms. Arti Pandey Ld. Counsel from DCW.
Mr. Anil Bharadwaj, Ld. Counsel for complainant along with complainant.

I. A. No. 2/20

Reply of IO received. Copy sent to Ld. Counsel for complainant as well as Ld. Counsel for accused. In reply it is stated that inquiry is pending before PS Nangloi. On the NDOH IO shall join the proceedings. Appropriate link shall be shared with IO.

IO shall also get inquiry report collected from PS Nangloi. Notice be also issued to SHO PS Nangloi through WhatsApp. SHO PS Nangloi shall make an endeavour to complete inquiry within 15 days and file the report well in advance. IO shall also file the report regarding DD no. 35B dated 19.03.2020.

Put up on 04.08.2020 for further arguments.

Till then interim bail of the accused stands extended. Copy of the order be sent to Jail Superintendent through electronic mode.


(Ankur Jain)
ASJ (SFTC-01) West
Delhi: 14.07.2020

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

State Vs. Ankush Mehta
FIR No.336 /19
PS. :Hari Nagar
U/s :376D/ 366/342/506/34 IPC

Hearing took place through CISCO Web Ex.

14.07.2020

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State.
Mr. Ankit Kumar, Ld. Counsel for the applicant/ accused.
Ms. Arti Pandey Ld. Counsel from DCW.
IO WSI Anil Sharma.

Reply by IO filed wherein it is stated that address as mentioned in the application is found to be locked and the statement of one neighbour was also recorded.

Ld. Counsel for accused submits that the very same address was given in the Court of Sh. Samar Vishal, Ld. ASJ and same was duly verified. He is directed to provide the details of that case to the Ahlmad of the Court by 4PM today.

Ahlmad shall summon necessary record and prepare PDF file and then share it with IO as well as Ld. Addl. PP for State and Ld. Counsel for applicant / accused.

Put up for further proceedings on 20.07.2020

(Ankur Jain)
ASJ(SFTC-01) West
Delhi: 14.07.2020